

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 98(ND)09  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s Alan Edmund Birch & Anr.V/s. M/s. Werm India Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Anshul Singal	Adv.	Plur.	
2.	Siddhant Sharma	Adv.	Respondent	

**ORDER**

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

2. List the matter before the Principal Bench for directions on 26.07.2016 at 2.00 p.m.

Sd/-

(Ina Malhotra)  
Member Judicial

Sd/-

(R. Varadharajan)  
Member Judicial